

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3229
ANSWERED ON:25.04.2012
RESERVATION TO MINORITIES IN CENTRAL UNIVERSITIES
Thamaraiselvan Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government had asked the Central educational institutions to provide 4.5 per cent quota for backward minorities from the 27 per cent OBC quota in jobs and admissions to educational institutions;
- (b) if so, the details thereof;
- (c) whether it is true that this OBC sub-quota has become applicable from 2012-13; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): Yes, Sir. The Ministry of Human Resource Development has issued Gazette Notification dated 22.12.2011 clarifying that with effect from the 1st January, 2010, reservations in admission to Central Educational Institutions (CEIs) would continue to apply subject to a sub-quota of 4.5 per cent for Other Backward Classes belonging to minorities, as defined in clause (c) of section 2 of the National Commission for Minorities Act, 1992, out of the 27 per cent seats reserved for Other Backward Classes (non-creamy layer). Similarly, the Ministry of Personnel, Public Grievances and Pensions has issued Office Memorandum dated 22-12-2011, providing for a sub-quota of 4.5% for minorities from within the 27% reservation in jobs for OBCs (non-creamy layer).